

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
(NEW DELHI)**

**Suo-Motu Petition No. 9/SM/2024**

**Coram:**

Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

**Date of Order: 3 March, 2025**

**IN THE MATTER OF:**

Planning for safe, secure, and reliable integrated operation of the power system during critical periods arising on account of seasonal variations wherein the electricity demand increases rapidly by undertaking specific measures to mitigate the risks on the power system, under clause (h) of sub-section (1) of Section 79 of the Electricity Act, 2003 and the Regulation 31 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023.

**AND IN THE MATTER OF:**

National Load Despatch Centre,  
Grid Controller of India Ltd.  
B-9 (1st Floor), Qutab Institutional Area,  
Katwaria Sarai, New Delhi -110016

and 42 Others.

**....Respondents**

**ADDENDUM ORDER**

In the Order dated 07.10.2024 in Suo-Motu Petition No. 9/SM/2024, the following additions are hereby made:

2. In the Respondents list of the Order, the following four Respondents shall be inserted as under:

44. *The Chief Electrical Engineer,  
Goa Electricity Department, Govt. of Goa,  
3<sup>rd</sup> Floor, Vidyut Bhawan, Panaji,  
Goa-403001*



45. *The Executive Engineer*  
*System Control Centre, Electricity Department*  
*137, Netaji Subhash Chandra Bose Salai,*  
*Puducherry-605001*

46. *The Executive Engineer*  
*DNH & DD Power Corporation Limited,*  
*Vidyut Bhavan, 66 kV Road, Near Secretariat,*  
*Ambli, Silvassa, U.T. of Dadar & Nagar Haveli-396230*

47. *The Chief Engineer,*  
*Jammu & Kashmir Power Transmission Corporation Limited,*  
*SLDC Building, Gladni Complex, Narwal, Jammu -180004*

3. All other terms of the order dated 07.10.2024 in Suo-Motu Petition No. 9/SM/2024 shall remain unaltered.

Sd/-  
**(Harish Dudani)**  
**Member**

Sd/-  
**(Ramesh Babu V.)**  
**Member**

Sd/-  
**(Jishnu Barua)**  
**Chairperson**

